

**REPORT SUBMITTED BY RESPONDENT NO.3**  
**IN O.A. NO. 176 OF 2021 (SZ)**

I, Sri J. Nivas, I.A.S., S/o Janardhanan, aged about 39 years, Occ: Collector and District Magistrate, Krishna District, Machilipatnam, do hereby solemnly affirm and sincerely state on oath as follows:

I am working as Collector and District Magistrate, Krishna District, Machilipatnam. I am the 3<sup>rd</sup> respondent herein, as such I am well acquainted with the facts of the case and I am authorized to submit the detailed report before the Hon'ble National Green Tribunal Southern Zone, Chennai.

1. I humbly submitted that, the Hon'ble National Green Tribunal, Southern Zone, Chennai has been Suo Motu registered on the basis of the newspaper report published in 'Eenadu Telugu Newspaper, Andhra Pradesh, Krishna District, Amaravathi, Edition, date. 15.07.2021, under the caption "మానవ నిర్లక్ష్యంతో ఏర్పడిన ఊబిలు" (Human induced bogs).

2. It is alleged in the newspaper report that on account of recent illegal sand mining near the river bank at night, during flood and heavy rains, these pits caused on account of such illegal mining are filled with clay soil and fine soil to form bogs, people cannot detect the bogs due to formation of layer of fine sand on top, which results in casualties of people coming to the river as they used to slip into the river and die due to drowning. The indiscriminate mining has increased the formation of such bogs putting the lives of people at risk, besides impacting the riverine ecosystem adversely.

3. I further submitted that, the Hon'ble National Green Tribunal, Southern Zone, Chennai has directed to appoint a joint Committee comprising of (1) District Collector, Krishna, Andhra Pradesh or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate as deputed by him, (2) a Senior Officer from the department of Mines and Geology, deputed by its Director, not below the rank of Assistant Director of the area and (3) The Superintending Engineer of Public Works Department (PWD) and Irrigation Department in that area to inspect the area mentioned in the newspaper report and to submit a factual as well as action taken report, if there is any violation found.

5. The Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai has further directed the committee to ascertain as to whether

- i. There is any illegal mining going on in that area.
- ii. What is the reason for formation of such bogs
- iii. Whether any casualty occurred on account of such indiscriminate formation of bogs in the area.
- iv. Whether any cases have been registered in respect of the same
- v. What is the nature of action taken against the illegal mining if any brought to their notice in the area,
- vi. If the persons have been identified, to assess the quantity of illegal mining and imposing environmental compensation apart from royalty and penalty being imposing and also cost required for restoration for damage caused to the environment.
- vii. They may also ascertain what is the nature of remedial measures to be taken for removal of such bogs in a scientific manner to avoid casualty to the people who are coming to the river basin area.

6. As per the instructions of the Hon'ble National Green Tribunal the committee is constituted with the following officers

- i. Sub Collector, Vijayawada.
- ii. Superintending Engineer, Irrigation Circle, Vijayawada.
- iii. Assistant Director of Mines & Geology, Vijayawada.
- iv. Executive Engineer & River Conservator, Krishna Central Division, Vijayawada.

7. I humbly submitted that, the committee inspected the areas in question on 07.09.2021 and reported that heavy flood water is passing in the River Krishna. It is found that three deaths were recorded at Madduru Village of Kankipadu Mandal on 06.01.2015 and three more persons have lost their lives in Krishna River on 11.03.2021 at Pedapulipaka Village of Penamaluru Mandal in Krishna River.

8. The Committee has further submitted that, the deceased persons have lost their lives due to drowning in the Krishna River when they ventured into the deep waters without having adequate swimming skills. Also, they are non-local people who are unaware of the depth and flow conditions of the River. The villagers and Revenue authorities during the enquiry informed that there is no bogs or heavy pits/depressions in this area. It is further stated that a bog is wetland that is formed by decomposed vegetation and decayed plant material that takes hundreds of years to develop. Bogs are usually covered in vegetation and are rarely occurred in

Krishna River bed of the study area, which is predominantly formed with sand and silt deposits.

9. It is humbly submitted that, the Committee has verified the records of Assistant Director of Mines & Geology, Vijayawada and found that 11 number of open Reaches are operating in this region with prior approval from the concerned authorities i.e, Revenue, Mines, Irrigation, Ground Water and Pollution Departments. The Committee has reported that, at present no sand Reaches are working due to flow of flood water in the river. Now, it is not possible to verify the presence of Bogs in the River due to flow of flood water. The death incidents occurred adjoining the river margin pits but not sand quarried allowed area. Generally Sand quarrying permitted after leaving 1/5<sup>th</sup> of the width of the River. Moreover, the sand excavation allowed maximum depth of 1 meter depth of sand Shovel.

10. The Committee has further stated that, naturally, the depth of the river varies from place to place and it may change over time due to various factors such as flood discharge, change in river flow characteristics, aggradations and degradation of river due to scouring and deposition of sediments and excavations. As such, it is not advisable for the people to venture into the river without having adequate knowledge and swimming skills. Also, It is pertinent to mention that the above two incidents are isolated events happened due to lack of awareness regarding the depth & flow conditions of river and the lack of swimming skills of the deceased people. Thus, it cannot be generalized and assumed at this juncture that the above deaths were happened due to pits formed by sand mining.

11. Except the above mentioned two isolated incidents happened near the Pedapulipaka and Madduru reaches, no similar incidents or deaths recorded in this region near sand quarries. The Irrigation department officials have already established sign boards indicating the sign of danger not to swim in the river and Revenue authorities have made trench across the approach road to the River to deter curious youth from venturing into river.

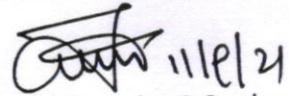
12. The committee finally reported that it is not possible at present due to heavy flood flow in Krishna River, to verify at the site whether there is any formation of bogs due to sand mining. The flood flow is expected continue for two more months due to prevailing monsoon season and all the major reservoirs on Krishna river are

almost in full condition. Therefore, after recede of the flood water in Krishna River the committee will inspect the areas again and submit the detailed report.

13. The report of the committee along with statements recorded from the villagers, report of the Revenue Authorities, Death Certificates of the deceased and FIR copies are herewith submitted for kind perusal.

For the reasons stated above, it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to pass such other order or orders as this Hon'ble National Green Tribunal may deem fit and proper in the circumstances of the case.

Yours faithfully,



Collector & District Magistrate  
Krishna District,  
Andhra Pradesh

P. B. ...

9/9/2024  
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## COMMITTEE REPORT ON NGT O.A. NO 176/2021

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Hon'ble National Green Tribunal(NGT), South zone, Chennai has issued following order In O.A. No 176/2021 Sue Moto based on News Item published in Eenadu Telugu News paper, Krishna District, Amravati Edition, dated 15-07-2021 under the Caption 'గర్భశోకానికి బాధ్యులవారు' (Garbha sokaniki Bhadyulevvaru).

It is alleged in the news paper report that on account of recent illegal sand mining near the river bank at night, during flood and heavy rains, these pits caused on account of such illegal mining are filled with clay soil and fine soil to form bogs, people cannot detect the bogs due to formation of layers of fine sand on top which result in casualties of people coming to the river as they used to slip into the river and die due to drowning. The indiscriminate mining has increased the formation of such bogs putting the lives of people at risk, besides impacting the riverine ecosystem adversely.

### Orders in O.A. No 176/2021

".....In order to ascertain the genuineness of the allegations made in the news paper report and also the violations, if any, said to have been committed, we feel it appropriate to appoint a joint Committee comprising of (1) the District Collector, Krishna District, Andhra Pradesh or a Senior Officer not below the rank of assistant Collector or Sub Divisional Magistrate as Deputed by him, (2) a Senior Officer from the Department of Mines and Geology, deputed by its Director, not below the rank of Assistant Director of that area and (3) the Superintending Engineer of Public Works Department(PWD) and Irrigation Department in that area to inspect the areas mentioned in the newspaper report and to submit a factual as well as action taken report, is there is any violation found.

The Hon'ble National Green Tribunal also directed the committee to ascertain the following

- I) Whether there is any illegal mining going on in that area.
- II) What is the reason for formation of such bogs
- III) Whether any casualty occurred on account of such indiscriminate formation of bogs in that area
- IV) Whether any cases have been registered in respect of the same.
- V) What is the nature of action taken against the illegal mining if any brought to their notice in that area.
- VI) If the persons have been identified, to assess the quantity of illegal mining and imposing environmental compensation apart from royalty

and penalty being imposing and also cost required for restoration for damage caused to the environment.

- VII) What is the nature of remedial measure to be taken for removal of such bogs in a scientific manner to avoid casualty to the people who are coming to the river basin area.

The Director of Mines and Geology, Vijayawada . Letter No 489498/D6/2021 dated 26-08-2021 has requested the 1. The Collector and District Magistrate, Krishna District 2. Superintending Engineer, Public works Department, Vijayawada, 3. Superintending engineer, Irrigation Department Vijayawada to nominate the officers from the respective departments as members in the Joint committee with a direction to see that the inspection and compilation of report shall be completed within a week in accordance with the Standard Operating Procedure and send a report to the Director of Mines and Geology, Vijayawada so as to submit action Taken Report on or before 13-09-2021 as ordered by the Hon'ble National Green Tribunal(NGT)in O.A.No 176/2021.

The Director of Mines and Geology, Vijayawada Proceedings No 489498/D6/2021 dated 26-08-2021 has nominated Smt. V.Nagini, Assistant Director of Mines and Geology, Vijayawada as member to the proposed Joint Committee to inspect the areas in question and to submit a factual report with specific recommendation to take further action in accordance with the relevant rules on the violations found, if any. She shall co-ordinate with the Committee for early completion of the inspection and see that the report is sent to the Director of Mines and Geology, Vijayawada within a week so as to consolidate the Action Taken Report in order to facilitate the committee to submit its report on or before 13-09.2021 as ordered by the Hon'ble National Green Tribunal (NGT)in O.A.No 176/2021. Further Smt. V.Nagini, Assistant Director of Mines and Geology, Vijayawada is also directed to arrange the 1<sup>st</sup> Meeting of the Joint Committee at the O/o Deputy Director of Mines and Geology, Vijayawada at the earliest to prepare Road map for completions of joint inspection and report.

The Deputy Director of Mines and Geology, Vijayawada is hereby nominated as Nodal Officer for co-ordination and to provide necessary logistics to the committee for this purpose.

The Collector and District Magistrate, Krishna district, Machilipatnam vide letter Rc.D4/1949/2021 dated 02.09.2021 has constituted committee with following officers and requested to inspect the area personally and submit detailed report on the points raised in both the petitions on or before 05.09.2021 to the Collector, Krishna without fail.

1. Sub-collector, Vijayawada Mobile No 9849903965
2. Superintending Engineer, Irrigation Department, Vijayawada Mobile No 7901093099
3. Assistant Director of Mines and Geology, Vijayawada Mobile No 9100688838
4. Executive Engineer and River Conservator, Krishna Central Division, Vijayawada Mobile No 9490130927

In this connection the committee inspected the areas in question on 07.09.2021 and observed that heavy flood water is passing in the River Krishna. During the committee enquiry and as per the Revenue Records it is found that three persons have lost their lives in Krishna River on 11.03.2021 at Pedapulipaka Village, Penamaluru Mandal and three more deaths were recorded at Madduru Village of Kankipadu Mandal on 06.01.2015 in Krishna River.

On enquiry, it is found that the deceased persons have lost their lives due to drowning in the Krishna River when they ventured into the deep waters without having adequate swimming skills. Also, they are non-local people who are unaware of the depth and flow conditions of the River. The villagers and Revenue authorities during the enquiry informed that there is no bogs or heavy pits/depressions in this area. The statements recorded from the villagers and report of the Revenue Authorities along with Death Certificates of the deceased and FIR copies are enclosed for kind perusal.

At this juncture, it is to state that a bog is wetland that is formed by decomposed vegetation and decayed plant material that takes hundreds of years to develop. Bogs are usually covered in vegetation and are rarely occurred in Krishna River bed of the study area, which is predominantly formed with sand and silt deposits.

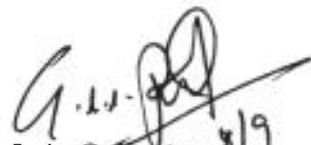
As per the office records of Assistant Director of Mines & Geology, Vijayawada, 11 No's of Open Reaches are operating in this region, with prior approval from the concerned authorities i.e, Revenue, Mines, Irrigation, Ground Water and Pollution Departments. At present no sand Reaches are working due to flow of flood water in the river. Now, it is not possible for the committee to verify the presence of Bogs in the River due to flow of flood water. The death incidents occurred adjoining the river margin pits but not sand quarried allowed area. Generally Sand quarrying permitted after leaving 1/5<sup>th</sup> of the width of the River. Moreover, the sand excavation allowed maximum depth of 1 meter depth of sand Shaws.

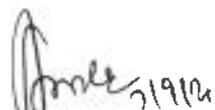
water. Naturally, the depth of the river varies from place to place and it may change over time due to various factors such as flood discharge, change in river flow characteristics, aggradation and degradation of river due to scouring and deposition of sediments and excavations. As such, it is not advisable for the people to venture into the river without having adequate knowledge and swimming skills.

Also, It is pertinent to mention that the above two incidents are isolated events happened due to lack of awareness regarding the depth & flow conditions of river and the lack of swimming skills of the deceased people. Thus, it cannot be generalized and assumed at this juncture that the above deaths were happened due to pits formed by sand mining.

Except the above mentioned two isolated incidents happened near the Pedapulipaka and Madduru reaches, no similar incidents or deaths recorded in this region near sand quarries. The Irrigation department officials have already established sign boards indicating the sign of danger not to swim in the river and Revenue authorities have made trench across the approach road to the River to deter curious youth from venturing into river.

The committee feels that it is not possible at present due to heavy flood flow in Krishna River, to verify at the site whether there is any formation of bogs due to sand mining. The flood flow is expected continue for two more months due to prevailing monsoon season and all the major reservoirs on Krishna river are almost in full condition. Therefore, after recede of the flood water in Krishna River the committee will inspect the areas again and submit the detailed report.

  
Sub-Collector, 8/9  
Vijayawada

  
Superintending Engineer,  
Irrigation Circle,  
Vijayawada

  
Assistant Director of Mines  
& Geology, Vijayawada

  
Executive Engineer &  
River Conservator, Krishna  
Central Division,  
Vijayawada

Statement recorded from Sri. M. Gangaiah Reddy  
 510 Venkateswara Road, No 36, B-1 A Ashwika Kalyanapur, Occupation  
 fisherman, resident of Yammalakurru.

- 7 -

నాకు ప్రైవేటు వాడైన నాకు నివసించుచున్నాను. నాకు బాగు  
 వేరు ప్రత్యేక దానము అవకాశములు. నాకు పెళ్ళి ప్రత్యేక గ్రామము నాకు 40  
 ప్రత్యేక నది నాకు గత 15 సంవత్సరములుగా బాగు వేరు అనమోదించుచున్నాను. రెండు సం  
 పెళ్ళి ప్రత్యేక గ్రామము నాకు 40 ప్రత్యేక నది రెండు ఏక, సరిగ్గా నాకు బాగు  
 రెండు ఏక ప్రత్యేక రెండు సంవత్సరములు నాకు బాగు తెలిసియున్నది. 20-11-03-2004 న  
 ముందుగానే నాకు అందుకు రెండు సంవత్సరములు నాకు బాగు తెలిసియున్నది. నాకు ప్రత్యేక  
 నాకు నాకు నాకు అందుకు, నాకు ప్రత్యేక: సిద్ధముగా బాగు నాకు బాగు ఏక ప్రత్యేక  
 రెండు సంవత్సరములుగా, నాకు నాకు ముందుగానే తెలిసియున్నది. నాకు రెండు సం  
 రెండు సంవత్సరములుగా బాగు తెలిసియున్నది. 6 నాకు ప్రత్యేక 5 రెండు సం  
 ప్రత్యేక ప్రత్యేక తెలిసియున్నది. నాకు తెలిసి పెళ్ళి ప్రత్యేక గ్రామము నాకు 40 ప్రత్యేక నది నాకు  
 ఎందుకునే సిద్ధముగా నాకు నాకు ప్రత్యేక తెలిసియున్నది. సిద్ధముగా నాకు  
 నాకు ఎందుకునే అనుకున్నప్పుడు నాకు బాగు నాకు తెలిసియున్నది. ప్రత్యేకము  
 నాకు నాకు నాకు బాగు, నాకు రెండు సంవత్సరములుగా నాకు బాగు ప్రత్యేకము  
 ప్రత్యేక. నాకు తెలిసియున్నది నాకు బాగు నాకు ప్రత్యేకముగా నాకు బాగు నాకు  
 20-07-09-2004 న పెళ్ళి ప్రత్యేక గ్రామము నాకు ప్రత్యేక నది నాకు బాగు నాకు  
 తెలిసియున్నది. ప్రత్యేక తెలిసియున్నది నాకు బాగు నాకు బాగు నాకు  
 నాకు ప్రత్యేకముగా నాకు బాగు తెలిసియున్నది. నాకు నాకు బాగు

చదువుచున్నాను. రెండు సంవత్సరములు. M. Gangaiah Reddy

Statement recorded by me

  
 VRO  
 Pedapalipaka I/c



ಪ್ರಕಾಶನ, ಮೈಸೂರು

To  
The Asst Commissioner of Police  
East Zone  
Vijayawada city

Sir,

Sub: -Accidental fall - No foul play - Request to issue orders  
To drop further action in this case - Reg

Ref: Cr No 5/2015 U/s 174 Cr PC of Kankipadu PS Vijayawada city

I submit that this is a case of death due to accidental fall in the Krishna water that occurred on 6-1-15 at 10-30 hrs at Madduru Krishna river and reported on the same day at 1300 hrs wherein the deceased DI to D3 who are studying B Tech final year (civil) along with the complainant entered into Krishna river on project work to take levels with instruments and entered into deep water pit and when they were walking due to slip of legs they drowned in the deep water pit and died. There are eye witnesses and it is purely accidental. There is no foul play and the case is under investigation.

On 6-1-15 at 13-00 hrs I received the report of the complainant and he stated he is a resident of Pothavaram village of Chilakaluripet 5-103 and he is studying B Tech in VR Siddhartha college Vijayawada in civil On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Paruchuri Abhiram Surapaneni Satvik, Thimmaraju Ganesh and Anurag came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs he along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

I registered the same as FIR in Cr No 5/15 U/s 174 Cr PC I submitted original FIR to the court of Tahsildar Kankipadu and copies to all concerned officers. I took up investigation. I sent word to the parents of the deceased and also to the concerned officers including to the college authority

I visited the scene of offence located at Madduru Krishna river Kankipadu Mandal at 13-30 hrs. The scene of offence is located at Madduru At the scene of offence Krishna river is running from west to east On south there is bund road from Vijayawada to Avanigadda On north there is road and in the road

there is culvert Road is running from north to south It is quarry road On west to quarry river is flowing in three parts The incident occurred in third part of water in Krishna river I got the scene of offence photographed I observed the scene before mediators under cover of mediators report I have prepared rough sketch of the scene of offence. The dead bodies were lying by the side of water flow at sand quarry I observed the scene from 1330 hrs to 1400 hrs

I then secured the presence of LWs 1 to 7 and held inquest over the dead body of the deceased DI from 1400 hrs to 1600 hrs under cover of inquest report I found no injuries on the dead body of DI Eyes and mouth closed

During inquest I examined them and recorded their statements in detail.

LW 1 U Nagoor Basha. He is the complainant and eye witness He stated that he is a resident of Pothavaram village of Chilakaluripet 5-103 and he is studying B Tech in VR Siddhartha college Vijayawda in civil On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Paruchuri Abhiram Surapaneni Satvik , Thimmaraju Ganesh and Anurag came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs he along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 2 P Abhiram He is studying final year B Tech in Siddhartha Engg college (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha Surapaneni Satvik , Thimmaraju Ganesh Anurag came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW 1 along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 3 T Ganesh Anurag. He is studying final year B Tech in Siddhartha Engg college (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth,

Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha Surapaneni Satvik ,Abhiram came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW I along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 4 S Satvik He is eye witness and he stated that He is studying final year B Tech in Siddhartha Engg collee (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha , Thimmaraju Ganesh Anurag and Abhiram came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW I along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 5 J Krirshna Kumari She is mother of the deceased Jonnalagadda Rajesh. On 6-1-14 having learnt about the death of her son Rajhesh she along with LWs 6 and 7 came to Madduru and found the dead body of her son who is studying final year B Tech civil in Siddhartha engg college Kanuru It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit

LW 6 J Nikitha and IW 7 A Rambabu are related to LW 5 and they corroborated the statement of LW 5

I gave requisition to the Professor for PM examination to know the definite cause of the death of the deceased and sent the body for PM examination.

I secured the presence of LWs 1 to 3, 8 and 9 inquest panchayatdars and held inquest over the dead body of the D2 from 1400 hrs to 1600 hrs under cover of inquest report.

LWs 1 to 3 stated the same facts as stated before the officer. LW 8 B Venkateswarlu who is father of the deceased B Lalu Babu stated that On 6-1-14 having learnt about the death of his son lalubabu he along with LWs 9 came to

Madduru and found the dead body of her son who is studying final year BTech Civil in Siddhartha Eng. College, Kanuru. It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit.

LW 9 B Mangamma She is the mother of the deceased Lalu babu and she corroborated the statement of LW 8.

I gave requisition for PM examination and sent the body for PM examination through PC and requisition.

ASI 157 D Ravi secured the presence of LWs 1 to 3 and 10 and 11 and inquest panchayatdars by serving summons on them and held inquest over the dead body of D3 from 1400 hrs to 1600 hrs under cover of inquest report. No injuries were found.

LWs 1 to 3 stated the same facts as stated before the officer. LW 10 V Venkateswarlu and LW 11 N Venkata Prasad who is father of the deceased and relative of the deceased Vemuri Srikanth stated that On 6-1-14 having learnt about the death of his son lalubabu he along with LWs 11 came to Madduru and found the dead body of her son who is studying final year BTech Civil in Siddhartha Eng. College, Kanuru. It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit.

I sent the dead body to Govt. Hospital, Vijayawada so as to conduct PM examination along with requisition to know the definite cause of the death of the deceased.

The medical officer who conducted autopsy over the dead body of the deceased issued reports opining that the deceased died due to asphyxia due to drowning. There is no need to further investigation and investigation is completed.

I request that I may kindly be permitted to drop further action in this case

Yours faithfully

Sub Inspector of Police  
Kankipadu PS., Vza City.

Case Diary  
Part I

Kankipadu PS  
Date, time and place of occurrence: Cr No 5/15 Vijayawada City  
On 6-1-15 at 10-30 hrs at Sank reech  
Krishna river Madduru Kankipadu Mandal  
Investigation U/s 174 Cr PC  
Accidental Fall

I. On 6-1-15 at 1300 hrs

II Uppalapati nagoor basha S/o Nagul meera 21 yrs Muslim 5-103  
Pothavaram Chilakaluri-pet

III Nil

IV & V Nil

VI

VII 1) Jonnalagadda Rajesh s/o Ramesh Chandra Prasad 21 yrs Kamma  
Nidamanuru village  
2) Bhukya Lalu Babu S/o Venkateswararao 21 yrs Sugali poranki  
3) Vemuri Srikanth S/o Venkateswarlu 21 yrs Kamma 3<sup>rd</sup> line  
Balaramaiah Thota Kandukuru village

VIII Witnesses examined

Final Report – Action dropped

This is a case of death due to accidental fall in the Krishna water that occurred on 6-1-15 at 10-30 hrs at Madduru Krishna river and reported on the same day at 1300 hrs wherein the deceased DI to D3 who are studying B Tech final year (civil) along with the complainant entered into Krishna river on project work to take levels with instruments and entered into deep water pit and when they were walking due to slip of legs they drowned in the deep water pit and died. There are eye witnesses and it is purely accidental. There is no foul play and the case is under investigation.

On 6-1-15 at 13-00 hrs I received the report of the complainant and he stated he is a resident of Pothavaram village of Chilakaluripet 5-103 and he is studying B Tech in VR Siddhartha college Vijayawada in civil. On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Paruchuri Abhiram Surapaneni Satvik, Thimmaraju Ganesh and Anurag came to Krishna river at Madduru village. On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs he along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water. At first in the search they were not traced. Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

I registered the same as FIR in Cr No 5/15 U/s 174 Cr PC. I submitted original FIR to the court of Tahsildar Kankipadu and copies to all concerned officers. I took up investigation. I sent word to the parents of the deceased and also to the concerned officers including to the college authority.

I visited the scene of offence located at Madduru Krishna river Kankipadu Mandal at 13-30 hrs. The scene of offence is located at Madduru. At the scene of offence Krishna river is running from west to east. On south there is bund road from Vijayawada to Avanigadda. On north there is road and in the road there is culvert. Road is running from north to south. It is quarry road. On west to quarry river is flowing in three parts. The incident occurred in third part of water in

Krishna river I got the scene of offence photographed I observed the scene before mediators under cover of mediators report I have prepared rough sketch of the scene of offence. The dead bodies were lying by the side of water flow at sand quarry I observed the scene from 1330 hrs to 1400 hrs

I then secured the presence of LWs 1 to 7 and held inquest over the dead body of the deceased DI from 1400 hrs to 1600 hrs under cover of inquest report I found no injuries on the dead body of DI Eyes and mouth closed

During inquest I examined them and recorded their statements in detail.

LW 1 U Nagoor Basha. He is the complainant and eye witness He stated that he is a resident of Pothavaram village of Chilakaluripet 5-103 and he is studying B Tech in VR Siddhartha college Vijayawda in civil On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Paruchuri Abhiram Surapaneni Satvik , Thimmaraju Ganesh and Anurag came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs he along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 2 P Abhiram He is studying final year B Tech in Siddhartha Engg college (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha Surapaneni Satvik , Thimmaraju Ganesh Anurag came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW 1 along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced His 3 friends accidentally drowned in the water and died.

LW 3 T Ganesh Anurag. He is studying final year B Tech in Siddhartha Engg college (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha Surapaneni Satvik , Abhiram came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW 1 along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 4 S Satvik He is eye witness and he stated that He is studying final year B Tech in Siddhartha Engg college (civil) On 6-1-15 at 10 AM himself, his friends Vemuri Srikanth, Jonnalagadda Rajesh and Bhukya Lalu Babu Nagoor basha , Thimmaraju Ganesh Anurag and Abhiram came to Krishna river at Madduru village On project work they are going to the river to different heights and taking levels with instruments. At about 10-30 hrs LW 1 along with Rajesh and Srikanth and Bhukya Lalu Babu to go to long distance they entered into deep water pit and when were walking in the water pit due to slip of leg Rakesh Srikanth and Lalu drowned in the water At first in the search they were not traced Later between 1200 hrs and 1230 hrs the dead bodies of them were traced. His 3 friends accidentally drowned in the water and died.

LW 5 J Kirishna Kumari She is mother of the deceased Jonnalagadda Rajesh. On 6-1-14 having learnt about the death of her son Rajhesh she along

JANU

W T

6

13

20

with LWs 6 and 7 came to Madduru and found the dead body of her son who is studying final year B Tech civil in Siddhartha engg college Kanuru It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit

LW 6 J Nikitha and IW 7 A Rambabu are related to LW 5 and they corroborated the statement of LW 5

I gave requisition to the Professor for PM examination to know the definite cause of the death of the deceased and sent the body for PM examination.

SI secured the presence of Lws 1 to 3 8 and 9 inquest panchayatdars and held inquest over the dead body of the D2 from 1400 hrs to 1600 hrs under cover of inquest report.

LWs 1 to 3 stated the same facts as stated before the officer. LW 8 B Venkateswarlu who is father of the deceased B Lalu Babu stated that On 6-1-14 having learnt about the death of hia son lalubabu he along with LWs 9 came to Madduru and found the dead body of her son who is studying final year B Tech civil in Siddhartha engg college Kanuru It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit.

LW 9 B Mangamma She is the mother of the deceased Lalu babu and she corroborated the statement of LW 8

I gave requisition for PM examination and sent the body for PM examination through PC and requisition

ASI 157 D Ravi secured the presence of LWs I to 3 and 10 and 11 and inquest panchayatdars by serving summons on them and held inquest over the dead body of D3 from 1400 hrs to 1600 hrs under cover of inquest report. No injuries were found

LWs 1 to 3 stated the same facts as stated before the officer. LW 10 V Venkateswarlu and LW 11 N Venkata Prasad who is father of the deceased and relative of the deceased Vemuri Srikanth stated that On 6-1-14 having learnt about the death of hia son lalubabu he along with LWs 11 came to Madduru and found the dead body of her son who is studying final year B Tech civil in Siddhartha engg college Kanuru It is learnt that her son along with other colleagues went on project work and died in Krishna river due to accidental fall in river pit

I sent the dead body to Govt hospital Vijayawada so as to conduct PM examination along with requisition to know the definite cause of the death of the deceased

There is no foul play and no one is responsible to the

I submitted proposals to permit me to drop further action in this case and the officer ACP East issued orders vide C No72/ACP-ED/2016 to drop further action in this case

I am herewith submitting final report to Tahsildar court treating the case as Action dropped with a request to treat the case as such and issue referred charge sheet proceedings accordingly Notice to the complainant is served and enclosed herewith

Sub Inspector of Police  
Kankipadu PS., Vza City.

స్టేట్ మెంట్

ది. 07.09.2021 వ తేదీన కరికొండ మండలం మద్దూరు గ్రామపంచాయతీల  
శ్రీ పోలవరపుల, నాగార్జున వయస్సు 62 సం॥ అండ్రి సుబ్బారావు  
కులము అగ్నికులక్షత్రయ శృతి, వ్యవసాయము అను నేను ప్రాంత  
యజ్ఞుల స్టేట్ మెంట్.

కరికొండ మండలం మద్దూరు గ్రామపంచాయతీ నేను జోగియ-  
చున్నాను. నాకు లంక వ్యవసాయభూమి కలదు. నా భార్య అయిన  
శ్రీమతి, పోలవరపుల, నాగలక్ష్మి అనువారు మద్దూరు గ్రామపంచాయతీకి  
గతములో సర్పంచగా పనిచేసియున్నారు. మద్దూరు గ్రామపంచాయతీ  
ది. 06.01.2015 వ తేదీన సుమారు 4,00,000 ల ప్రాంతములో కలక  
ప్రాంతముల నుండి అనగా (స్థానికీతరుల) క్రమసం వివిధాంగి  
చదువుచున్న విద్యార్థులు మద్దూరు కృష్ణానది పరివాహక ప్రాంతం  
మధ్యలోకి వెళ్ళి సరదగా క్రటలాడుతున్నచో, స్నానముల చేయవలసిగా  
ప్రత్యేక కున్న ఒక మోస్తరు ప్రాంతంలో కలుజాగి జీ మొగ్గురు వృక్షులు  
పడిపోయినట్లుగా గ్రామస్థుల ద్వారా నాకు తెలిసిన వెంటనే నేను నాతో  
పాటు గజకలితగాళ్ళను వెంటబెట్టుకొని వలలతో సహా అక్కడకు వెళ్ళి  
చూడగా వారు మొగ్గురు బాలాసేప్ర, కనబడితను. అంతట వలలవేసి  
గాలింబగా 1. భూక్ష్, లాలాబాయి వయస్సు 21 సం॥ అండ్రి వెంకటేశ్వరరావు  
2. జొన్నలగడ్డ, రాజీష్ వయస్సు 21 సం॥ అండ్రి రమేష్ చంద్ర ప్రసాద్  
నేడమానూరు గ్రామము 3. వేమూరి, శ్రీకాంత్ వయస్సు 21 సం॥  
అండ్రి వెంకటేశ్వరరావు కుడుపూరు గ్రామం అనువారలతో ఒక మృతదేహం  
వెంటనే లభ్యమైనది. రెండు మృతదేహములు మరుసటి రోజు గాలింబగా  
లభ్యమైనవి. మూడు మృతదేహములు వెలికి తోసిన పినవ కరికొండ  
పోలవరపుల వారిచే పంచనామ కర్మకాంప చేసి మృతదేహములను  
పోస్టుమార్టం నిమిత్తం విజయవాడ గవర్నమెంటు హాస్పిటల్లో పంపించారు.  
వారిలో పాడు వచ్చిన మిగిలిన మొగ్గురు వృక్షులు (విద్యార్థులు) తిరిగి  
వాళ్ళ ఇళ్ళకు వెళ్ళిపోయినారు.

(2)

ప్రమాదం జరిగిన స్థలమును పరిశీలించగా అక్కడ అత్యంత  
 నింటలగా, ఊబలగా, భారీ ప్రవాహములుగాని తీవ్ర ప్రభువు  
 వృక్షులు ఇతర ప్రాంతముల నుండి వచ్చియున్నందున వారికి అక్కడ  
 ప్రవేశం వై అవగాహన లేక మరీయి-ఈవ రావందు వలన  
 సరసగా ప్రటలాడుకొనుచూ అక్రమిణి ఉంటుంది వలన కాలపాటి  
 ప్రక్కనే ఉన్న నింటలీ పడిపోవుట మూలంగా చకితియినారని  
 నా యొక్క వివరణను ఇచ్చితిమి. ఇది నా సమ్మతన  
 ప్రాయశ్చిత్తున స్వీకృతమౌట.

చదవగా విన్నాను, చదువుకున్నాను, అంజనరిగానే ఉన్నది.

వీరిచేతులు  గాన

సాక్షులు:

1. Ch. Ram Reddy
2. V. V. Naraiah Reddy

"Recorded by me"

M. M. Reddy  
 7/9/21  
 1/c Madam

ఎంపికలు

ది. 07.09.2021 వ జేబీస కంకీకాడు మండలం మున్సిపల్ గ్రామ కౌన్సిల్ కు  
ఈ దినం తెలిపిన మేముందరము ప్రాధాన్యతలను స్వీకరించుట.

- |                                |        |            |          |                   |
|--------------------------------|--------|------------|----------|-------------------|
| 1. వల్లభుని. పంతులనరసింహారావు  | 73 సం॥ | కీటయ్య     | వ్యవసాయం | అగ్గికులక్షిత్రియ |
| 2. పోతాబయ్యలు. రవి             | 34 సం॥ | సత్యనారాయణ | వ్యవసాయం | అగ్గికులక్షిత్రియ |
| 3. పొసయ్యలు. శ్రీరామకృష్ణయ్యలు | 48 సం॥ | రామయ్య     | వ్యవసాయం | అగ్గికులక్షిత్రియ |
| 4. వడుగు. కీచినేరారావు         | 62 సం॥ | సోమయ్య     | వ్యవసాయం | అగ్గికులక్షిత్రియ |
| 5. చలకలపూడి. నాగరాజు           | 40 సం॥ | నాంబకరావు  | వ్యవసాయం | అగ్గికులక్షిత్రియ |

మేముందరము కంకీకాడు మండలం మున్సిపల్ గ్రామములో  
నివాసముంటున్నాము. మేముందరము అగ్గికులక్షిత్రియ (పల్లెకారుల) కుటుంబము  
యొక్కది. మాకు మున్సిపల్ గ్రామ వికలతలలో లంక భూముల కేంద్రం.  
మున్సిపల్ గ్రామములో ది. 06.01.2015 వ జేబీస సుమారు 4.00 గం॥ల  
ప్రాంతములో ఇతర ప్రాంతముల నుండి ఉన్న (స్కాపర్టీకారులు) శ్రీరామి  
బింబాకాంగ్ చదువుతున్న విద్యార్థులు మున్సిపల్ కౌన్సిల్ పరిధిలోకి  
ప్రాంతం మున్సిపల్ కౌన్సిల్ సరఫరాగా ప్రజలకును, స్కూలును చేయించుటగా  
ప్రత్యేక ఉన్న ఒక మున్సిపల్ గ్రామములో కాలిబాని మున్సిపల్ కౌన్సిల్  
పరిధిలోనినట్లుగా గ్రామముల ద్వారా మాకు తెలిసిన వెంటనే మేము మా  
పాటు గిరికాకాంగ్లను వెంటనే తెలుపుట వలననే సహా ఉత్తరము వెళ్లి  
చూడగా వారు మున్సిపల్ చాలాసేపు కనబడినది. అంతే వలన వేసి  
గాలింబగా 1. భుక్తి. లాలబాయి వయస్సు 21 సం॥ అండ్రి వెంకటేశ్వరరావు  
పోలికి గ్రామం 2. జిన్నలగడ్డ. రాజీవ్ వయస్సు 21 సం॥ అండ్రి  
రమేష్-చంద్ర ప్రసాద్ నిసహాయు గ్రామం 3. వేమూరి. క్రీకాల్  
వయస్సు 21 సం॥ అండ్రి వెంకటేశ్వర్లు కందుకూరు గ్రామం అనువారల  
ఒక మున్సిపల్ కౌన్సిల్ వెంటనే లభ్యమైనది. రెండు మున్సిపల్ కౌన్సిల్  
మున్సిపల్ కౌన్సిల్ గాలింబగా లభ్యమైనది. మాకు మున్సిపల్ కౌన్సిల్  
వెంటనే జేబీస దినం కంకీకాడు పోలిసి వారిచే ఎంపికలు.

Continue (2)

నిర్వహించుచున్న వ్యవహారములను తోసిపెట్టవలయు ననియు  
విషయము గుర్తించుటకు వాస్తవికత పరిశీలించుట, వాటి  
పాటు వచ్చిన తరువాత ముగియ వచ్చుట (వచ్చినట్లయితే) తోసి  
వార్షిక నివేదిక వ్రాయుట.

ప్రమాదం జరిగిన స్థలమును పరిశీలించుట తక్షణ  
లోపే గుంటురు, కుటుంబ గాన, భూమి ప్రాంతముల గాన తీర్చి  
వేరునది వ్యవస్థలు ఇతర ప్రాంతముల నుండి వచ్చియున్నందున  
వారికి తక్షణ ప్రవేశం పై అవకాశం తర మురియ-ఈ  
అనందున సరైనగా ప్రకటించుట తక్షణమే జరుగుట వలన  
కాబట్టి ప్రకటన ఉన్న గుంటురు విషయములను మూలంగా చరిత్రమునకు  
మా యొక్క వివరము ఇచ్చినట్లునది. ఇది మా అంబరి సమీప  
ప్రాంతములకు స్థలమునది.

అనుభవము, అంత సరిగానే వ్రాసినది.

1. V. V. Narasimha Rao
2. P. Ravi
3. P. S. S. S. S.
4. V. S. S. S. S.
5. Ch. S. S. S.

"Recorded by Me"

M. N. Prasad  
7/9/21  
In-  
I/c Matkuru.

అధికారి



జనన - మరణ వివరాల నమోదు  
అధికారి - (6)

మొదటి పేరు / పట్టణము: **మధురై**

రిజిస్ట్రేషన్ నెంబరు: **యూనిట్ మధురై**

మండలము: **మండలము**

కొరిడినేషన్ నెంబరు: **కొరిడినేషన్**

క్రమ సంఖ్య	నమోదు చేసిన తేదీ	మరణించిన తేదీ-వయస్సు 40+ : 1-1-2000	మరణించిన వ్యక్తి పేరు (పుత్తు పేరు (ప్రాయశ్చితం)	మరణించిన వ్యక్తి యొక్క తల్లి పేరు Phoneno:	మరణించిన వ్యక్తి యొక్క తండ్రి పేరు	మరణించిన వ్యక్తి యొక్క భర్త/భార్య పేరు	మరణించిన వ్యక్తి వృత్తి (పు/మ)	మరణించిన వ్యక్తి వయస్సు (పు/మ)	మరణించిన వ్యక్తి పేరు	మరణించిన వ్యక్తి వయస్సు
1.	9.1.2015	6.1.2015	అంజలి లక్ష్మి	9866000000	వింకలక్ష్మి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
2.	19.1.2015	6.1.2015	అంజలి లక్ష్మి	9955914141	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
3.	12.1.2015	6.1.2015	అంజలి లక్ష్మి	7382889715	వింకలక్ష్మి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
4.	7.2.2015	9.2.2015	అంజలి లక్ష్మి	9550168529	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
5.	13.4.2015	10.4.2015	అంజలి లక్ష్మి	8008536097	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
6.	13.5.2015	7.5.2015	అంజలి లక్ష్మి	9704305461	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
7.	18.5.2015	15.5.2015	అంజలి లక్ష్మి	9000328891	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
8.	27.5.2015	5.5.2015	అంజలి లక్ష్మి	8142614456	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
9.	22.5.2015	17.5.2015	అంజలి లక్ష్మి	9963127929	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
10.	15.6.2015	13.6.2015	అంజలి లక్ష్మి	9989997766	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
11.	29/6/15	27.6.2015	అంజలి లక్ష్మి	9502551061	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం
12.	26/6/15	28.6.2015	అంజలి లక్ష్మి	953951490	అంజలి	అంజలి	అంజలి	21 సం	అంజలి	20 సం

అధికారి  
08 414





సంఖ్య 1  
No 1

ఆంధ్ర ప్రదేశ్ ప్రభుత్వము  
GOVERNMENT OF ANDHRA PRADESH  
వైద్య, ఆరోగ్య మరియు కుటుంబ సంక్షేమ శాఖ  
DEPARTMENT OF HEALTH, MEDICAL AND FAMILY WELFARE

ఫారం-6  
FORM-6



GRAMA PANCHAYAT MADDURU

మరణ ధృవ పత్రము  
DEATH CERTIFICATE

(జనన మరణ నమోదు చట్టం 1969, 12/17 విభాగము ప్రకారము, ఆంధ్ర ప్రదేశ్ జనన మరణ నమోదు నిబంధనలు 1999, 8/13 కింద జారీచేయడమైనది)  
(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE ANDHRA PRADESH  
REGISTRATION OF BIRTHS & DEATHS RULES 1999.)

ఈ క్రింది సమాచారాన్ని మరణం నమోదు యొక్క అసలు రికార్డు నుండి తీసుకోబడింది.  
అని సర్టిఫై చేయడం  
THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER  
FOR GRAMA PANCHAYAT MADDURU OF TAHSIL/BLOCK KANKIPADU OF DISTRICT KRISHNA OF STATE/UNION TERRITORY ANDHRA PRADESH,  
INDIA.

మరణించిన వ్యక్తి పేరు / NAME OF DECEASED : BHUKYA LALU BABU

లింగము / SEX: 00000 / MALE

మరణించిన తేదీ / DATE OF DEATH:  
06-01-2015

మరణించిన ప్రదేశం / PLACE OF DEATH:  
MADDURU, KANKIPADU, KRISHNA, ANDHRA PRADESH.

SIXTH-JANUARY-TWO THOUSAND FIFTEEN

భర్త / భార్య పేరు / NAME OF HUSBAND / WIFE:  
VENKATESWARA RAO

మరణించిన వ్యక్తి యొక్క వయసు / AGE OF DECEASED:  
21 YEARS

ఆధార్ సంఖ్య / HUSBAND/WIFE AADHAAR NO. :

తల్లి పేరు / NAME OF MOTHER:

తండ్రి పేరు / NAME OF FATHER :

ఆధార్ సంఖ్య / MOTHER'S AADHAAR NO. :

ఆధార్ సంఖ్య / FATHER'S AADHAAR NO. :

మరణించినప్పుడు మృతుని చిరునామా / ADDRESS OF THE DECEASED AT THE TIME  
OF DEATH :

మృతుని స్థిర చిరునామా / PERMANENT ADDRESS OF  
DECEASED :

MADDURU, KANKIPADU, KRISHNA,  
ANDHRA PRADESH

PORANKI, PENAMALURU, KRISHNA,  
ANDHRA PRADESH

నమోదు సంఖ్య / REGISTRATION NO:  
D-2017: 28-05447-000054

నమోదు తేదీ / DATE OF REGISTRATION:  
23-01-2017

విశేషాంశములు / REMARKS (IF ANY):  
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జారీ చేసిన తేదీ / DATE OF ISSUE:  
07-09-2021

జారీ చేసిన అధికారి సంతకం / ISSUING AUTHORITY

(జనన మరణ రిజిస్ట్రార్)  
REGISTRAR (BIRTH & DEATH)

GRAMA PANCHAYAT MADDURU

UPDATED ON :  
23-01-2017 15:43:09



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THE GOVT. OF INDIA VIDE CIRCULAR NO. 1/12/2014-VS(CRS) DATED 27-JULY-2015 HAS  
APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.

ప్రతి జననము, ప్రతి మరణము తప్పకుండా 21 రోజులలో నమోదు చేయండి / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH "





సంఖ్య 1  
No. 1



ఆంధ్ర ప్రదేశ్ ప్రభుత్వము  
GOVERNMENT OF ANDHRA PRADESH  
వైద్య, ఆరోగ్య మరియు కుటుంబ సంక్షేమ శాఖ  
DEPARTMENT OF HEALTH, MEDICAL AND FAMILY WELFARE

ఫారం-6  
FORM-6



GRAMA PANCHAYAT MADDURU

మరణ ధృవ పత్రము  
DEATH CERTIFICATE

(జనన మరణ నమోదు చట్టం 1969, 12/17 విభాగము ప్రకారము, ఆంధ్ర ప్రదేశ్ జనన మరణ నమోదు నిబంధనలు 1999, 8/13 కింద జారీచేయడమైనది)  
(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE ANDHRA PRADESH  
REGISTRATION OF BIRTHS & DEATHS RULES 1999.)

ఈ క్రింది సమాచారాన్ని మరణం నమోదు యొక్క అసలు రికార్డు రాష్ట్రం యొక్క... గ్రామ పంచాయతీ మద్దురు. కంకపాడుజిల్లా.. కృష్ణా తాలూకా / బ్లాక్ ఎండ్ టీసుకోబడింది అని సర్టిఫై చేయడం

THIS IS TO CERTIFY THAT THE FOLLOWING INFORMATION HAS BEEN TAKEN FROM THE ORIGINAL RECORD OF DEATH WHICH IS THE REGISTER FOR GRAMA PANCHAYAT MADDURU OF TAHSIL/BLOCK KANKIPADU OF DISTRICT KRISHNA OF STATE/UNION TERRITORY ANDHRA PRADESH, INDIA.

మరణించిన వ్యక్తి పేరు / NAME OF DECEASED : JONNALAGADDA RAJESH

లింగము / SEX: ♂ / MALE

మరణించిన తేదీ / DATE OF DEATH:

06-01-2015

SIXTH-JANUARY-TWO THOUSAND FIFTEEN

మరణించిన ప్రదేశం / PLACE OF DEATH:

MADDURU, KANKIPADU, KRISHNA, ANDHRA PRADESH.

భర్త / భార్య పేరు / NAME OF HUSBAND / WIFE:  
RAMESH CHANDRA PRASAD

మరణించిన వ్యక్తి యొక్క వయసు / AGE OF DECEASED:

21 YEARS

ఆధార్ సంఖ్య / HUSBAND/WIFE AADHAAR NO. :

తల్లి పేరు / NAME OF MOTHER:

తండ్రి పేరు / NAME OF FATHER :

ఆధార్ సంఖ్య / MOTHER'S AADHAAR NO. :

ఆధార్ సంఖ్య / FATHER'S AADHAAR NO. :

మరణించినపుడు మృతుని చిరునామా / ADDRESS OF THE DECEASED AT THE TIME OF DEATH :

MADDURU, KANKIPADU, KRISHNA,  
ANDHRA PRADESH

మృతుని స్థిర నివాసపు చిరునామా / PERMANENT ADDRESS OF DECEASED :

NIDAMANURU, VIJAYAWADA RURAL, KRISHNA,  
ANDHRA PRADESH

నమోదు సంఖ్య / REGISTRATION NO:  
D-2017: 28-05447-000034

నమోదు తేదీ / DATE OF REGISTRATION:  
23-01-2017

విశేషాంశములు / REMARKS (IF ANY):  
REPORTING DATE IS 12.1.2015 AS PER THE ORIGINAL DEATH RECORDS .ONLINE DEATHS ENTRY AVAILABLE IN 2017 ONWARDS.

జారీ చేసిన తేదీ / DATE OF ISSUE:  
07-09-2021

జారీ చేసిన అధికారి సంతకం / ISSUING AUTHORITY

(జనన మరణ రిజిస్ట్రార్)  
REGISTRAR (BIRTH & DEATH)

GRAMA PANCHAYAT MADDURU

UPDATED ON :  
07-09-2021 12:59:32



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" ప్రతి జననము, ప్రతి మరణము తప్పకుండా 21 రోజులలో నమోదు చేయండి" / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH "





సంఖ్య 1  
No. 1



ఆంధ్ర ప్రదేశ్ ప్రభుత్వము  
GOVERNMENT OF ANDHRA PRADESH  
వైద్య, ఆరోగ్య మరియు కుటుంబ సంక్షేమ శాఖ  
DEPARTMENT OF HEALTH, MEDICAL AND FAMILY WELFARE

ఫారం-6  
FORM-6



GRAMA PANCHAYAT MADDURU

మరణ ధృవ పత్రము  
DEATH CERTIFICATE

(జనన మరణ నమోదు చట్టం 1969, 12/17 విభాగము ప్రకారము, ఆంధ్ర ప్రదేశ్ జనన మరణ నమోదు నిబంధనలు 1999, 8/13 కింద జారీచేయడమైనది)  
(ISSUED UNDER SECTION 12/17 OF THE REGISTRATION OF BIRTHS & DEATHS ACT, 1969 AND RULE 8/13 OF THE ANDHRA PRADESH  
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అని సర్టిఫై చేయడం

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FOR GRAMA PANCHAYAT MADDURU OF TAHSIL/BLOCK KANKIPADU OF DISTRICT KRISHNA OF STATE/UNION TERRITORY ANDHRA PRADESH,  
INDIA.

మరణించిన వ్యక్తి పేరు / NAME OF DECEASED : VEMURI SRIKANTH

లింగము / SEX: 00000 / MALE

మరణించిన తేదీ / DATE OF DEATH:  
06-01-2015  
SIXTH-JANUARY-TWO THOUSAND FIFTEEN

మరణించిన ప్రదేశం / PLACE OF DEATH:  
MADDURU, KANKIPADU, KRISHNA, ANDHRA PRADESH.

మరణించిన వ్యక్తి యొక్క వయసు / AGE OF DECEASED:  
21 YEARS

భర్త / భార్య పేరు / NAME OF HUSBAND / WIFE:  
VENKATESWARLU

అధార్ సంఖ్య / HUSBAND/WIFE AADHAAR NO. :

తల్లి పేరు / NAME OF MOTHER:

తండ్రి పేరు / NAME OF FATHER :

అధార్ సంఖ్య / MOTHER'S AADHAAR NO. :

అధార్ సంఖ్య / FATHER'S AADHAAR NO. :

మరణించినపుడు మృతుని చిరునామా / ADDRESS OF THE DECEASED AT THE TIME OF  
DEATH :

మృతుని స్థిర నివాసపు చిరునామా / PERMANENT ADDRESS OF  
DECEASED :

MADDURU, KANKIPADU, KRISHNA,  
ANDHRA PRADESH

KANDUKUR, KANDUKUR, PRAKASAM,  
ANDHRA PRADESH

నమోదు సంఖ్య / REGISTRATION NO:  
D-2017; 28-05447-000035

నమోదు తేదీ / DATE OF REGISTRATION:  
23-01-2017

ఏకేషాంతములు / REMARKS (IF ANY):  
REPORTING DATE IS 12.1.2015 AS PER THE ORIGINAL DEATH RECORDS .ONLINE  
DEATHS ENTRY AVAILABLE IN 2017 ONWARDS.

జారీ చేసిన తేదీ / DATE OF ISSUE:  
07-09-2021

జారీ చేసిన అధికారి సంతకం / ISSUING AUTHORITY

(జనన మరణ రిజిస్ట్రార్)  
REGISTRAR (BIRTH & DEATH)

GRAMA PANCHAYAT MADDURU

UPDATED ON :  
07-09-2021 13:15:23



"THIS IS A COMPUTER GENERATED CERTIFICATE. "  
THE GOVT. OF INDIA VIDE CIRCULAR NO. 1/12/2014-VS(CRS) DATED 27-JULY-2015 HAS  
APPROVED THIS CERTIFICATE AS A VALID LEGAL DOCUMENT FOR ALL OFFICIAL PURPOSES.  
" ప్రతి జననము, ప్రతి మరణము తప్పకుండా 21 రోజులలో నమోదు చేయండి" / ENSURE REGISTRATION OF EVERY BIRTH AND DEATH "





FIRST INFORMATION REPORT  
(Under Section 154 and 157 Cr.P.C)

A.P.M. Orders 470,500

1. District : Vijayawada City P.S : Kankipadu Year : 2015 FIR No. 5/2015 Date : 06/01/2015
2. Acts & Section(s) : 174 CrPC
3. a) Occurrence of Offence : Day : Tuesday Date & Time From : 06/01/2015 10:30  
Date & Time To : \_\_\_\_\_ Prior To : \_\_\_\_\_ Time Period : \_\_\_\_\_  
b) Information Received at P.S. : Date & Time : 06/01/2015 13:00  
c) General Diary Reference: Entry No : \_\_\_\_\_ Date & Time : 06/01/2015 13:00
4. Type of Information : Written
5. Place of Occurrence:
  - a) Distance and Direction From P.S. : 8 Km, South Beat No. : 5
  - b) Address Place : Aren/Mandal Street/Village : \_\_\_\_\_  
Kankipadu Mandal Noar Sand roach, madduru village

City/District : Vijayawada City State : Andhra Pradesh PIN : \_\_\_\_\_

c) In case , outside the limit of this Police Station, then  
Name of P.S. : \_\_\_\_\_ District : \_\_\_\_\_
6. Complainant / Informant ;
  - a) Name : Paruchuri Abram
  - b) Father's / Husband's Name : Sundara Rao
  - c) Date/Year of Birth : \_\_\_\_\_ Age : 20
  - d) Nationality : India e) Caste : Kamma
  - f) Passport No : \_\_\_\_\_ Date of Issue : \_\_\_\_\_ Place of Issue : \_\_\_\_\_
  - g) Occupation : Student Mobile No : \_\_\_\_\_
  - h) Address House No : \_\_\_\_\_ Area/Mandal : \_\_\_\_\_ Street/Village : \_\_\_\_\_  
p0stal colony Patamata Vijayawada p0stal colony Patamala p0stal colony Patamata  
City/District : Vijayawada City State : Andhra Pradesh PIN : \_\_\_\_\_
7. Details of known/suspected/unknown accused with full particulars :  
  
No Accused.
8. Reasons for delay in reporting by the complainant / Informant :  
no delay
9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :  
\_\_\_\_\_
10. Total value of property stolen :  
\_\_\_\_\_
11. Inquest Report/ U.D. Case No. if any : \_\_\_\_\_
12. Contents of the complaint / statement of the complainant or informant :  
A separate complainant report is here with enclosed.
13. Action taken:  
Since The above information reveals commission of offence(s) U/s as mentioned at Item No : 2
  - 1) Registered the case and took up the investigation or : Name : sw kkp vza
  - 2) Directed to take up the investigation or Rank : Police Constable No. \_\_\_\_\_

- 3) Refused investigation due to : no
- 4) Transferred to P.S : \_\_\_\_\_ District : \_\_\_\_\_, on point of jurisdiction,  
F.I.R. read over to the complainant / Informant, admitted to be correctly recorded and  
a copy given to the complainant / Informant, free of cost.  
R.O.A.C

14. Signature / Thumb Impression of the  
complainant / Informant.

Signature of Officer in charge, Police Station

Name : sw kkp vzh

Rank : Police Constable No. \_\_\_\_\_

15. Date and time of dispatch to the court : \_\_\_\_\_





# F. I. R.

	Date and Hour	Place	Name of complainant or informant with address	Name and address of the accused and date of arrest	Property Lost	Property Recovered
(1)	(2)	(3)	(4)	(5)	(6)	(7)
<p>15</p> <p>District</p> <p>06-01-2015</p> <p>10:30 AM</p> <p>06-01-2015</p> <p>11:30 AM</p>			<p>opp. Palakatti Mangala</p> <p>Bashe S.P.O.</p> <p>Bashe, Mysore</p> <p>A/21 2/10/5/10</p> <p>Chitalakota, Taluk</p> <p>Bumbar dist.</p>	<p>deceased</p> <p>Dammalagadda Rajesh</p> <p>1) Shulya talo nayak</p> <p>2) Ramur, Sukamth</p>		
<p><i>(The following text is extremely faint and illegible, appearing to be a list of names or details.)</i></p>						

4 Photographs Showing the Committee Inspecting the Krishna River sand reaches at Pedapulipaka Village, Penamaluru Mandal & Madduru Village, Kankipadu Mandal, Krishna District as per the orders of NGT Case No.176



